COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 365 OF 2017 & IA NO. 213 OF 2018 & IA NO. 801 OF 2017

Dated: 15th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Raj West Power Limited

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission &

...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R.1

Mr. P. N. Bhandari for R.2 to 4

ORDER

List the matter on <u>20.02.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk